

<p align="center"><b>Government of.....</b></p> <p align="center"><b>Department of.....</b></p> <p align="center"><b>(State with which TRP is enrolled)</b></p>							
<p align="center"><b><u>Form GST -TRP 5</u></b></p>							
<p align="center"><i>[See Rule ----]</i></p>							
<b>Serial Number</b>	<b>Name of TRP</b>	<b>Category</b> CA/CS/CA (Cost)/ Advocate/ Retd..Tax Officials/ Others	<b>Enrolment Number</b>	<b>Address</b>	<b>Contact Number</b>	<b>Email id</b>	<b>Valid up to</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>